

**NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI**

**Dated: 14.01.2019**

**NOTICE**

Take notice that the following matters listed on 15.01.2019 in the Court of Chairperson will be listed as indicated below:

<b>S. No.</b>	<b>Case No.</b>	<b>Name of the Parties</b>	<b>Original Date of Hearing</b>	<b>Next Date of Hearing</b>
1.	Review Application No. 04 of 2018 in TA (AT) (Compt.) No. 17 of 2017 Old Appeal No.55/2016	JK CEMENT LIMITED Vs. COMPETITION COMMISSION OF INDIA AND ANOTHER	15.01.2019	05.03.2019
2.	Review Application (AT) 03 of 2018 in TA (AT) (Compt.) No. 11 of 2017  (Old Appeal No. 49/2016 )	Jaiprakash Associates Limited Vs. Competition commission of India and Anr.	15.01.2019	05.03.2019

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By Order  
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